

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IB/1616/2023**

**PETITION NUMBER : IBA/315/2020**

**NAME OF THE PETITIONER : K J Vinod (RP) M/s RMA Metals & Alloys Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 33(2) of IBC 2016,**

**ORDER**

Ld. Counsel Mr.Varun Srinivasan for the Applicant.

Ld. Counsel Mr.MS.Viswanathan for Canara Bank.

Mr.K.J.Vinod, RP appears in person.

In this Case, RP is directed to submit the CIRP fees claim before the COC and COC is directed to examine the same and report within ten days. Meanwhile the Liquidation application has been made consequent to the recommendation in the 4<sup>th</sup> COC meeting seeking initiation of liquidation proceedings. In this Case, the fair value is Rs.5,58,500/- and the liquidation value Rs.4,32,750/-. The main asset is plant and machinery. The applicant has recommended Mr.Ramachandran Subramaniam as Liquidator. The application along with synopsis is being verified.

Case is posted for hearing on **31.05.2024**.

**-SD-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-SD-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**